

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.51/ BB/17	-	Admission	Rule-6(2) of I&B	Dimension Data Pvt. Ltd. Vs Corporation Bank Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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The matter is listed today for compliance of the objections. No representation for the petitioner. Petitioner is called, absent. Time granted to the petitioner for compliance has expired. Even time was granted for compliance on two occasions. Yet, petitioner has not complied with the objections and there is no representation for the petitioner. Petitioner is called, absent. For non-compliance of objection, petition is liable to be rejected.

In the result, petition is rejected for non-compliance of objections within the time allowed.


MEMBER (J)


MEMBER (T)